

**Notification of the Ministry of Chemicals and Fertilizers**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATRAPAL SINGH) : Mr. Chairman, Sir, I lay on the Table a copy (in English and Hindi) of Ministry of Chemicals and Fertilizers (Department of Fertilizers) Notifications S.O. 366 (E) dated the 1<sup>st</sup> April, 2003 indicating the supplies of Urea to be made by domestic manufacturers of Urea to States and Union Territories during Khariff 2003, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. L.T.-7393/03]

- I. **Notifications of the Ministry of Agriculture.**
- II. **Report and Accounts (1998-1999, 1999-2000, 2000-2001 and 2001-2002) of various Agricultural Corporations, Co-operative Unions and related papers.**
- III. **MoU (2003-2004) between Government of India and National Seed Corporation Limited.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV) : Sir, I lay on the Table :-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

- (i) S.O. 246 (E) dated the 28<sup>th</sup> February, 2003, superseding S.O. 260 (E) dated the 28<sup>th</sup> February, 2003, regarding fixation of price of Urea, Zincated Urea and Anhydrous Ammonia.
- (ii) S.O. 285 (E) dated the 12<sup>th</sup> March, 2003, superseding S.O. 246 dated the 28<sup>th</sup> February, 2003, regarding fixation of price of Urea, Zincated Urea and Ammonia. [Placed in Library. See No. L.T.-7340/03]